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Central Administrative Tribunal  
Principal Bench

O.A. No. 1452 of 1998

New Delhi, dated this the 13th August, 1999

Hon'ble Mr. S.R. Adige, Vice Chairman (A)  
Hon'ble Mr. Kuldip Singh, Member (J)

Shri Edwin Singh,  
(Ex-GS/098317 H. Ch. Mech.),  
41, Subhash Puri,  
Kankar Khera,  
Meerut Cantt.-250001. .... Applicant

(By Advocate: Shri A.K. Bhardwaj)

Versus

1. Union of India through  
the Secretary,  
Government of India,  
Ministry of Surface Transport,  
Border roads Development Board,  
B wing, 4th Floor, Sena Bhawan,  
New Delhi-110011.
2. The Under Secretary,  
Ministry of Surface Transport,  
Border Roads Development Board,  
Sena Bhawan, New Delhi.
3. The Director General,  
HQ., DGBR (GREF),  
Kashmir House, New Delhi.
4. The Controller General of Defence Accounts,  
Western Division 5,  
Post Bag No.1,  
New Delhi-110066.
5. The Secretary,  
Government of India,  
Ministry of Personnel, PG & P.W.,  
Dept. of Pension & P.W.,  
New Delhi. .... Respondents

(By Advocate: Shri Gajendra Giri)

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ORDER (Oral)

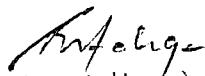
BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Shri Bhardwaj prays for permission to withdraw the O.A. with liberty to move the appropriate form for redressal of the grievance. Prayer is allowed and the O.A. is dismissed as withdrawn.



(Kuldip Singh)

Member (J)



(S.R. Adige)

Vice Chairman (A)

/GK/